

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No. 591 /JR(S)/2015

Dated: Allahabad: November 23, 2015

Subject: Regarding nomination for Ubuntu-cum-CIS Training of Judicial Officers of the State of U.P. at Institute of Judicial Training & Research, U.P., Lucknow.

Sir,

With reference to your letter no. Ubuntu-15/JTRI-2141 dated 19.11.2015 on the above subject, I am directed to inform you that the Court has been pleased to approve the proposal and nominate the officers (excluding Sri Rajan Chaudhary (S.N.19 in list A) and Sri Gobari Prasad (S.No.31 in list 'B') who are under suspension, Smt. Lovey Yadav, Addl. Civil Judge (Sr.Div.)/ACJM, Raebareli who is on Child Care Leave till 20.01.2016, Smt. Sakshi Sharma, Additional Chief Judicial Magistrate, Faizabad (S.No. 7 in list B) who is on Child Care Leave till 20.12.2015 and Smt. Shradha Tripathi, Additional Civil Judge (J.D.), Etawah (S.No. 06 in list B) who is on maternity leave from 01.08.2015) mentioned at Lists 'A', 'A-1' and 'B' for two days Ubuntu-cum-CIS Training Programme for Additional District Judges & Civil Judges scheduled from 30.11.2015 to 01.12.2015 and 02.12.2015 to 03.12.2015 at Institute of Judicial Training & Research, U.P., Lucknow.

I am also directed to request you to nominate Smt. Lovey Yadav, Addl. Civil Judge (Sr.Div.)/ACJM, Raebareli, Smt. Shradha Tripathi, Additional Civil Judge (J.D.), Etawah, Smt. Sakshi Sharma, Additional Chief Judicial Magistrate, Faizabad, Smt. Vineeta Singh, Additional Civil Judge (Junior Division), Mau, Smt. Shagun Panwar, Additional Civil Judge (Senior Division), Meerut and Smt. Shiv Kumari, Additional Civil Judge (Junior Division), Firozabad for Ubuntu-cum-CIS training programme at JTRI, Lucknow in future.

I am further to say that the Court has been pleased to cancel the nomination of Sri Sudhanshu Ranjan Mishra, Addl. Civil Judge (Junior Division), Sultanpur for Ubuntu 14.04 Refresher Training Programme for Judicial Officers scheduled from 18.11.2015 to 19.11.2015 and to nominate **Sri Anupam Goyal, Addl. District & Sessions Judge, Kushi Nagar** for the said training programme scheduled from 30.11.2015 to 01.12.2015 at JTRI, Lucknow.

I am also to inform you that the Court has also been pleased to approve that Sri Naresh Jain, Sri Luqmanul Haq, Sri Arun Kumar Gupta, Sri Umesh Chandra Saxena-II, Sri Prem Prakash Tiwari, the District Judges of Hardoi,

Jaunpur, Chitrakoot, Firozabad and Varanasi respectively, Sri Syed Fariduddin Ashraf, Principal Judge, Family Court, Ramabai Nagar and Sri Prashant Kumar Chakravarti, Addl. District Judge, Gorakhpur may not be nominated for Ubuntu 14.04 Refresher Training Programme as they are going to retire in December, 2015 and January, 2016.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encls:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 591 (i)/JR(S)/2015 dated: November 23, 2015

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Abhai Kumar, Sri Anil Kumar Srivastava-II, Sri Dinesh Kumar Singh-I, Sri Ali Zamin, Sri Ravindra Nath Kakkar, Sri Vinod Kumar Yadav, Sri Ram Krishna Upadhyay, Sri Krishna Pratap Singh, Smt. Saroj Yadav, Sri Umesh Chandra Tripathi, Sri Syed Mohammad Haseeb, Sri Ifaqt Ali Khan, Sri Ram Briksh Yadav, Sri Prasoon Kumar Katiyar, Sri Dharam Beer Singh, Dr. Naresh Kumar Bahl, Sri Tufani Prasad, the District & Sessions Judges of G.B.Nagar, Lucknow, Mathura, Mirzapur, Muzaffar Nagar, Pratapgarh, Raebareli, Ramabai Nagar, Rampur, Saharanpur, Sant Kabir Nagar, Shahjahanpur, Siddharth Nagar, Sitapur, Sonbhadra, Sultanpur and Unnao respectively with request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Satya Narain Agnihotri, Member- Secretary, U.P State Legal Services Authority, Lucknow, Sri Mohd. Faiz Alam Khan, Registrar (Jud.) (Conf.), High Court, Allahabad, Sri Vikas Kunvar Srivastava, Joint Registrar (Jud.) (Listing), High Court, Allahabad, Sri Subhash Chandra Kulshrestha, Judicial Member, Commercial Tax Tribunal, Agra, Sri Alok Saxena, Judicial Member, Commercial Tax Tribunal, Ghaziabad, Sri Suresh Kumar Gupta, Judicial Member, Commercial Tax Tribunal, Kanpur, Sri Mushir Ahmad Abbasi, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Israr Ahmad, Spl. Secretary & Addl. L.R (Judicial), Govt. of U.P, Lucknow, Sri Manohar Lal, Spl. Secretary & Addl. L.R (Judicial/ Leg.), Govt. of U.P, Lucknow, Sri Rajiv Maheshwaram, Deputy Secretary, U.P State Legal Services Authority, Lucknow, Sri Yashwant Kumar Mishra, Legal Adviser, U.P.S.R.T.C, Lucknow, Sri Syed Waiz Milan, Judicial Member, Commercial Tax Tribunal, Aligarh, Sri Sanjiv Pandey, Registrar, Central Administrative Tribunal, Chandigarh, Sushri Chhavi Asthana, Legal Adviser, U.P State Industrial Development Corporation, Ghaziabad, Sri Pramod Kumar-I, Judicial Member, Commercial Tax Tribunal, Jhansi, Km. Rekha Agnihotri, Joint Registrar (Jud.) (Listing), High Court, Lucknow, Sri Jai Prakash Singh-II, Spl. Secretary & Addl. L.R (Judicial/ Legislative), Govt. of U.P, Lucknow, Sri Durg Narain Singh, Spl. Secretary & Addl. L.R (Legislative), Govt. of U.P, Lucknow, Sri Abdul Shahid, Spl. Secretary & Addl. L.R (Judicial/ Legis), Govt. of U.P, Lucknow, Sri Bhagirath Verma, Joint Registrar (Jud.) U.P State Public Services Tribunal, Lucknow, Sri Mohd, Rais Siddiqui, Registrar, Consumer Disputes Redressal Commission, Lucknow, Sri Aftab Alam Khan, Law Officer, U.P Information Commission, Lucknow, Sri Abdul Qadir, Judicial Member, Commercial Tax Tribunal, Meerut with the request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The District & Sessions Judges, Bulandshahr, Deoria, Etah, Farrukhabad, G.B. Nagar, Ghaziabad, Gorakhpur, Hathras, Jalaun at Orai, Jaunpur, Kannauj, Lalitpur, Lucknow, Mahoba, Muzaffar Nagar, Saharanpur, Sitapur, Shahjahanpur, Sultanpur, Varanasi, Banda, Bareilly, Raebareli, Etawah, Faizabad, Kannauj, Pratapgarh, Bhadohi, Shravasti, Siddharth Nagar, Sonbhadra, Kushi Nagar with request to kindly inform the officers concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
5. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)

Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 30.11.2015 & 01.12.2015

Sl. No	I.D.	Name Mr./Ms.	Designation	Place of Posting
1.	4351	Abhai Kumar	District & Sessions Judge	G.B.Nagar
2.	4578	Satya Narain Agnihotri	Member-Secretary,U.P.S.L.S.A	Lucknow
3.	4426	Anil Kumar Srivastava-II	District & Sessions Judge	Lucknow
4.	5083	Dinesh Kumar Singh-I	District & Sessions Judge	Mathura
5.	3175	Ali Zamin	District & Sessions Judge	Mirzapur
6.	4433	Ravindra Nath Kakkar	District & Sessions Judge	Muzaffar Nagar
7.	4555	Vinod Kumar Yadav	District & Sessions Judge	Pratapgarh
8.	5145	Ram Krishna Upadhyay	District & Sessions Judge	Raebareli
9.	4571	Krishna Pratap Singh	District & Sessions Judge	Ramabai Nagar
10.	5151	Smt. Saroj Yadav	District & Sessions Judge	Rampur
11.	5100	Umesh Chandra Tripathi	District & Sessions Judge	Saharanpur
12.	5082	Syed Mohammad Haseeb	District & Sessions Judge	Sant Kabir Nagar
13.	5092	Ifaat Ali Khan	District & Sessions Judge	Shahjahanpur
14.	3067	Ram Briksh Yadav	District & Sessions Judge	Siddharth Nagar
15.	5103	Prasoon Kumar Katiyar	District & Sessions Judge	Sitapur
16.	3181	Dharam Beer Singh	District & Sessions Judge	Sonbhadra
17.	4541	Dr. Naresh Kumar Bahl	District & Sessions Judge	Sultanpur
18.	5128	Tufani Prasad	District & Sessions Judge	Unnao
19.	5054	Rajan Chaudhary	Attached to District HQ from 11/07/15	Farrukhabad

Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 30.11.2015 & 01.12.2015

Sl. No	Mr./Ms. Name	Designation	Place of Posting
1.	Mohd. Faiz Alam Khan	Registrar (Jud.) (Conf.) High Court	Allahabad
2.	Vikas Kunvar Srivastava	Jt. Registrar (Jud.) (Listing) High Court	Allahabad
3.	Subhash Chandra Kulshrestha	Judicial Member, Coml Tax Tribu	Agra
4.	Smt. Rachna Arora	Addl. District & Sessions Judge	Bulandshahr
5.	Ashok Kumar Dubey-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Bulandshahr
6.	Smt. Rajani Singh	Addl. District & Sessions Judge	Deoria
7.	Subhash Chandra-VIII	Addl. District & Sessions Judge	Etah
8.	Smt. Shikha Rani Jaiswal	Civil Judge (Junior Division)	Farrukhabad
9.	Smt. Bushra Adil Rizvi	Addl. Chief Judicial Magistrate	G.B.Nagar
10.	Alok Saxena	Judicial Member, Coml Tax Tribu	Ghaziabad
11.	Smt. Moushmee Madhesiya	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
12.	Smt. Ekta Verma	Addl. Civil Judge (Sr.Div.)/ACJM.	Gorakhpur
13.	Gaurav Kumar	Chief Judicial Magistrate	Hathras
14.	Vivek Vikram	Civil judge (Junior Division)	Jalaun at Orai
15.	Abhinay Kumar Mishra	Chief Judicial Magistrate	Jaunpur
16.	Ram Kripal	Spl. J. (SC/ST, Pev.of Atroci Act)	Kannauj
17.	Suresh Kumar Gupta	Judicial Member, Coml Tax Tribu	Kanpur
18.	Munna Lal	Civil Judge (Junior Div.)	Lalitpur
19.	Smt. Shaila	Spl. Chief Judicial Magistrate	Lucknow
20.	Sushri Durgesh Nandini	Judicial Magistrate	Lucknow
21.	Mushir Ahmad Abbasi	Spl. Secy.&Addl. L.R.(Judl.),Govt.of U.P.	Lucknow
22.	Israr Ahmad	Spl. Secy.&Addl. L.R.(Judl.),Govt.of U.P.	Lucknow
23.	Manohar Lal	Spl.Sec.& Addl.L.R.(Judl/Legis), Govt.of UP	Lucknow
24.	Rajiv Maheshwaram	Dy. Secretary, U.P. S. L. S. A.	Lucknow
25.	Yashwant Kumar Mishra	Legal Adviser, U.P.S.R.T.C.	Lucknow
26.	Ankit Goel	Civil Judge (Jr Div.) (Kulpahar)	Mahoba
27.	Smt. Jai Shree Ahuja	Addl. District & Sessions Judge	Muzaffar Nagar
28.	Ayaz Ahmad	Spl. Judge (E.C. Act)	Saharanpur
29.	Om Prakash Tripathi	A.D.J. (FTC)	Saharanpur
30.	Smt. Neetu Pathak	Judge Small Causes Court	Saharanpur
31.	Saurabh Saxena	Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
32.	Kuldeep Singh-III	Addl. Civil Judge (Junior Div.)	Shahjahanpur
33.	Ashok Kumar Singh-VIII	Addl. Civil Judge (Sr.Div.)/ACJM.	Gorakhpur
34.	Vijay Kumar Azad	Chief Judicial Magistrate	Sultanpur
35.	Smt. Renu Agarwal	Principal Judge, Family Court	Varanasi
36.	Dharni Dhar Ojha	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Varanasi
37.	Narendra Kumar Pandey	Addl. District & Sessions Judge	Varanasi
38.	Ravi Kant-II	A.C.J.M. (Railway)	Varanasi
39.	Meraj Ahmed	Civil Judge (Junior Div.)	Varanasi

Ubuntu 14.04 Refresher Training Programme For Judicial Officers of U.P.,
Duration: 02.12.2015 & 03.12.2015

Sl. No	Name Mr./Ms.	Designation	Place of Posting
1.	Syed Waiz Mian	Judicial Member, Coml Tax Tribu	Aligarh
2.	Baljit Singh	Addl. District & Sessions Judge	Banda
3.	Anjani Kumar Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Bareilly
4.	Lovey Yadav	Addl. Civil Judge (Sr.Div.)/ACJM.	Raebareli
5.	Sanjiv Pandey	Registrar, C.A.T.	Chandigarh
6.	Smt. Shradha Tripathi	Addl. Civil Judge (Junior Div.)	Etawah
7.	Smt. Sakshi Sharma	Addl. Chief Judicial Magistrate	Faizabad
8.	Susri Chhavi Asthana	Legal Adviser,U.P. State Industrial Dev. Corpo	Ghaziabad
9.	Pramod Kumar-I	Judicial Member, Coml Tax Tribu	Jhansi
10.	Amit Kumar Prajapati	Addl. Chief Judicial Magistrate	Kannauj (Chhibramau)
11.	Smt. Reema Malhotra	Addl. Civil Judge (Sr.Div.)/ACJM.	Lucknow
12.	Km. Rekha Agnihotri	Jt. Registrar (Jud.) (Listing) High Court	Lucknow
13.	Jai Prakash Singh-II	Spl.Sec.& Addl.L.R.(Judicial/Legis),Govt.of U.P.	Lucknow
14.	Durg Narain Singh	Spl. Secy. & Addl.L.R.(Legislative), Govt.of U.P.	Lucknow
15.	Abdul Shahid	Spl.Sec.& Addl.L.R.(Judicial/Legis) Government of U.P.	Lucknow
16.	Bhagirath Verma	Jt. Registrar(Judl),U.P.State Public Services Tribunal	Lucknow
17.	Mohd. Rais Siddiqui	Registrar, State Consumer Disputes Redressal Comm.	Lucknow
18.	Aftab Alam Khan	Law Officer,UP Information Commission	Lucknow
19.	Smt. Poonam	Addl. Chief Judicial Magistrate	Sultanpur
20.	Abdul Qadir	Judicial Member, Coml Tax Tribu	Meerut
21.	Smt. Chhaya Sharma	Civil Judge (Junior Div.)	Muzaffar Nagar
22.	Smt.Rachana Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Pratapgarh
23.	Swapna Anand	Civil Judge (Junior Div.)	Pratapgarh
24.	Sushri Minakshi Sinha	Judicial magistrate	Pratapgarh
25.	Ifraque Ahmad	Chief Judicial Magistrate	Raebareli
26.	Smt. Pragya Singh	Addl. Civil Judge (Junior Div.)	Shahjahanpur
27.	Chandra Mohan Mishra	Addl. Civil Judge (Sr.Div.)/ACJM.	Bhadohi
28.	Shivam Kumar	Civil Judge (Junior Div.)	Shravasti
29.	Smt. Sangeeta Srivastava	Principal Judge, Family Court	Siddharth Nagar
30.	Ajai Kumar Srivastava-II	A.D.J. (FTC)	Siddharth Nagar
31.	Gobari Prasad	Attached to District HQ from 18/10/14	Sonbhadra
32.	Rajmangal Singh Yadav	Civil Judge (Jr Div.) (Duddhi)	Sonbhadra
33.	Surendra Pratap Yadav	Civil Judge (Junior Div.)	Sultanpur
34.	Kaushalendra Kumar Sinha	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi
35.	Ved Prakash Verma	A.D.J. (FTC)	Varanasi
36.	Mahendra Nath	Addl. District & Sessions Judge	Varanasi
37.	Pragya Singh	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
38.	Nisha Jha	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
39.	Tribhuwan Nath Paswan	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
40.	Smt. Kiran Gond	Judicial Magistrate	Varanasi